

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1959
ANSWERED ON:21.07.2004
VIGILANCE UNIT OF KENDRIYA BHANDAR
Singh Shri Prabhunath

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the vigilance unit of the Kendriyan Bhandar undertakes regular and surprise inspections of sensitive spots in Delhi and outside to review and streamline the procedure;
- (b) if not, the reasons therefor;
- (c) the number of times surprise inspections conducted alongwith the details of review and streamlining of procedures, prevention and detection of fraud in each of the last three years; and
- (d) the results achieved therefrom?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a): Yes, Sir.

(b): Does not arise.

(c) & (d): According to information received from Kendriya Bhandar, the year-wise information is as under:-

Sl. No.	Year	No. of Surprise visits	No. of irregularities detected	Action taken after investigation
1.	2001-02	39	11	Action taken in all cases of irregularities
2.	2002-03	48	7	-do-
3.	2003-04	33	4	-do-

Based on inspection reports, appropriate instructions have been issued from time to time. Existing procedures have been reviewed resulting in the formulation of the new Purchase Policy, 2003. A manual of procedure has also been framed for procurement of goods in regions outside Delhi.